

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/17/ (IB)/2017
NAME OF THE PETITIONER(S) : S. SIVAKUMAR
NAME OF THE RESPONDENT(S) : TRINGAPPS RESEARCH LABS PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

S. Kalir

M/s. Gupta & Son
for Respondent

Ch. Mohd

Prabhu Rajkumar

M/S - P. R. RAJA SUBRAMANIAN
For Petitioner

P. R. Raja

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ORDER

Counsel for the petitioner present. The counsel for the petitioner did not comply with the provisions of section 9(3)(b) and (c) of the I&B Code, 2016. **Hence, the petition abates and the same is dismissed with a liberty to the petitioner to file afresh, if so advised.**



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
hv


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)